

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.04.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.77/09/HDB/2018
NAME OF THE COMPANY	Ind Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sakthi Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind Barath Power Gencom Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Mano Ranjani f Y. Surya narayana	Counsel	9848559322	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yogesh Jagia	Advocate		
D.V.A.S. Ravi Prasad	Advocate	9440234074	

**ORDER**

**04.04.2018** Heard Ms.Mano Ranjani, for Mr. Y.Suryanarayana, Learned Counsels for the Petitioner. Mr. Yogesh Jagia, Sr. Counsel, along with Mr. D.V.A.S.Ravi Prasad, Learned Counsels for the Respondent.

Petitioner is directed to file rejoinder and also serve the copy of the rejoinder to the Respondent on or before 10.04.2018.

Post the case on 12.04.2018

Member (Judl)